

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 211 of 2015

Dated: 16th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M. P. Biomass Energy Developers Association & Ors. ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan, Mrs. Swapna
Seshadri and Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. C. K. Rai and Mr. Paramhans for
R.1
Mr. Manoj Dubey for R.2

ORDER

Mr. C. K. Rai, learned counsel for the State Commission and Mr. Manoj Dubay, learned counsel for respondent No.2 have argued the points involved in the appeal. They have completed their arguments. Mrs. Swapna Seshadri learned counsel for the appellant has also been heard in rejoinder submissions.

Arguments concluded. **Judgment Reserved.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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